GOVERNMENT OF INDIA

MINISTRY OF URBAN DEVELOPMENT

LOK SABHA

UN-STARRED QUESTION NO. 2964

TO BE ANSWERED ON AUGUST 3, 2016

RISING VEHICLES

No.2964

SHRI DHARMENDRA YADAV: SHRI VINAYAK BHAURAO RAUT: SHRI B. VINOD KUMAR:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a)whether a number of cities including Delhi are congested and causing traffic problem and road casualties;
- (b) if so, the details thereof;
- (c)whether the Government has recently formulated special schemes/formula to address these problems and if so, the details thereof;
- (d) the target fixed for completing the scheme and the funds likely to be spent for the same;
- (e)whether a high-level Committee set up by the Government to carry out a survey on how to smoothen vehicular traffic in Delhi submitted its final report and if so, the details thereof along with the action taken thereon; and
- (f) whether the Government proposes to set up a unified metropolitan transport authority and if so, the details thereof along with its likely benefits?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH)

(a) & (b): Yes Madam. Since Urban Transport, intertwined with Urban Development, is a State Subject, details regarding road casualties etc. in cities are not maintained in the Ministry.

(c): No Madam

(d) : Question does not arise.

(e) : Yes Madam. The high-level Committee constituted under Chairmanship of Secretary Urban Development has submitted the Report on Decongesting Traffic in Delhi on 05/06/2016. The report is available on the website with URL link http://moud.gov.in/sites/upload_files/moud/files/Decongesting_Traffic Delhi.pdf. A brief of the Report along with the action taken are at Annexure-I.

(f): As per National Urban Transport Policy (2006), the Central Government recommends for setting up of Unified Metropolitan Transport Authorities (UMTA) in all million plus cities, to facilitate more co-ordinated planning and implementation of urban transport programmes and projects and an integrated management of urban transport systems. Since Urban Transport is a State subject, the initiative has to be taken by the State Governments/Urban Local Bodies.

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ANNEXURE-I REFERRED TO IN REPLY TO PART (e) OF THE LOK SABHA UN-STARRED QUESTION NO. 2964 FOR 3.8.2016 REGARDING RISING VEHICLES ASKED BY SHRI DHARMENDRA YADAV, SHRI VINAYAK BHAURAO RAUT AND SHRI B. VINOD KUMAR

Brief on the Report of High Powered Committee on "Decongesting <u>Traffic in Delhi"</u>

The salient features of the report are as follows:

- Develop necessary infrastructure for promoting walking and cycling in the national capital;
- Discourage automobile centric planning with focus on road widening, construction of more and more flyovers, Foot Over Bridges, Under Passes etc;
- Check explosive growth in automobile population by adopting a 'carrot and stick' policy of enabling increased use of public and non-motorized transport and disincentivising use of private vehicles through deterrent parking pricing;
- Establish Unified Metropolitan Transport Authority (UMTA); and
- Create Urban Transport Fund(UTF).

Some of the interventions suggested over the next five years are :

- Mandatory provision of footpaths on all roads and parking on footpaths to be made cognizable offence under Delhi Municipal Corporation Act;
- Parking Management Districts to be planned for all public places and one agency/operator to handle both on street and off-street parking for better management;
- > Provision of more crossings for pedestrians and cyclists;
- > Avoid signal free corridors as they invite more private vehicles on to roads;
- Provide access to bus service within walking distance from home or office;

- > Procure 2,000 buses immediately and 4,000 buses subsequently;
- Adopt Intelligent Transport System (ITS) for surveillance, automatic vehicle location, public information, Red Light Camera and Stop Line Violation Detection, Automatic Number Plate Recognition, Automatic Parking Management etc.
- Establish Operational Control Centre for real time monitoring and management of traffic on all roads;
- Effective traffic management through junction improvement, provision of rounds about, removal of choke points, and promotion of secondary road networks;
- Preparation of comprehensive and integrated Land Use Transport System on priority basis;
- Improving regional connectivity through integrated Regional Rapid Transport Systems;
- > Adopt Transit Oriented Development (TOD) to reduce mobility needs; and
- > Develop BRTS corridors on high density routes.

These interventions will require investment of Rs.19,762 cr, which include:

- Multimodal Integration at 207 Metro stations-Rs.4,957 cr,
- Cycle tracks and foot paths-Rs.2,300 cr,
- Cycle sharing projects-Rs.1,715 cr,
- BRTS and Bus service improvements- Rs.6,760 cr,
- Removal of choke points, Junction improvement and providing missing links to enable commissioning of near finished projects-Rs.3,250 cr (this has already been announced to be funded under Urban Development Fund by Hon'ble Urban Development Minister).

Action Taken

The Report has been forwarded to all stakeholders for implementation. A Committee has been recommended under the chairmanship of Chief Secretary, Government of NCT of Delhi with representatives of other stakeholders for monitoring and coordinating the implementations of various recommendations of the Report.

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